

PALWAL SESSIONS DIVISION

5 Years old Stayed Cases (December 2019)

Sr.No	Particular of cases pending in District /Subordinate courts					Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Sh. Vimal Kumar, ASJ, Palwal											
1	Complaint	HRPL01-000662-2014	10.03.2014'	Het Ram vs Meena Chaudhary	Awaiting order	CRM-M/32647/2018	Criminal Misc	002.8.2018	Meena Chaudhary vs State	Vide order Dated 21.08.2018 passed by Hon'ble Mr. Justice Haripal Verma, Punjab & Haryana High Court Chandigarh	
2	307 IPC	HRPL010006002013	31.10.2013	State Vs Charan Singh	Awaiting order from Hon'ble High Court Punjab & Haryana, Chandigarh	CRM-M-19471of 2016	Criminal Misc	2016	Shish Ram Vs State of Haryana & Ors.	Vide Order dated 31.05.2016 passed by Hon'ble Mr. Justice Sh. Haripal Verma, Judge, Pb. & Hr. High Court Chandigarh.	
Name of the Officer : Sh S K Khanduja, ADJ, Palwal											
3	Execution	HRPL010017832014	29.08.2014	Raju Vs Joginder	Awaiting Further Order from Hon'ble High Court	FAO 5657 of 2014	FAO	2014	Shri Ram Gen Insurance company Ltd. Vs Raju & others	Vide Order dated 26.09.2014 passed by Hon'ble Mr. Justice Sh. B.S. Walia, Judge, Pb. & Hr. High Court Chandigarh.	
Name of the Officer : Sh. Sukhpreet Singh, Civil Judge (Sr. Divn.)/ACJM Palwal											
4	IPC	HRPL030009172014	19.05.2014	State Vs Rajesh pending for 31.01.2020	Awaiting Further Order from Hon'ble High Court	CRR No. 278 of 2019	Criminal Revision	2019	Rajesh Vs State Vs Haryana	Vide order dated 04.02.2019 passed by Hon'ble Mr. Justice Sh Sekhar Dhawan, Judge, Pb & Hr. High Court, Chandigarh in CRR no. 278 of 2019.	

Name of the Officer : Sh.Rajesh Kumar Yadav, CJM, Palwal										
5	Civil Suit	HRPL020001942010	16/12/10	Virender Vs. Sarda	Pw's/ Awaiting further orders.	CM No.4949 CII of 2016 in CR-6838 of 2015	CM of 2016	2015	Virender Singh Vs. Sarda Ram	Final Judgment stayed vide Order dated 21.03.2016 by Hon'ble Mr. Justice Shekher Dhawan, Judge, Pb. & Hr. High Court Chandigarh.
6	Dec.	HRPL020012772013	06/05/13	Sanjay Vs Prem Singh	Pw's/ Awaiting further orders	SAO 4 of 2018	SAO	2018	Sanjay and others Vs Prem Singh through Lrs	Vide order dated 15.01.2018 passed by Hon'ble Mr. Justice Sh. Kuldip Singh, Judge, Pb & Hr High Court, Chandigarh.
7	Execution	HRPL020002462012	25.11.2012	Haryana Agro Indus Vs Bir Pal Singh	Awaiting Further Order from Hon'ble High Court	RSA-5653 of 2018	RSA	2018	Sukhbir Singh Vs Haryana Agro Indus.	Vide order dated 23.07.2019 passed by hon'ble Justice Jaishree Thakur, Judge, Punjab & Haryana High Court, Chandigarh
8	Dec.	HRPL020005432014	25.04.2014	Shripal Vs Khajan	Awaiting Further Order from Hon'ble High Court	CR-1822 of 2017	CR	2017	Hari Chand Vs Shripal	Vide order dated 15.03.2017 passed by Hon'ble Mr. Justice Sh.Rameshwar Singh Malik, Judge, Punjab & Haryana High Court, Chandigarh
9	Execution	HRPL020011992014	13.03.2014	Om Parkash Vs Jugal Kishore	Awaiting Further Order from Hon'ble High Court	CR-1776 of 2013	CR	2013	Jugal Kishore Vs Om Parkash	Vide order Dated 20.03.2017 passed by Hon'ble Mr. Justice Sh Rajan Gupta, Judge, Punjab & Haryana High Court Chandigarh
10	Execution	HRPL020012632013	02/12/13	Puneet Vs Sher Singh	Awaiting Further Order from Hon'ble High Court	RSA-988 of 2014	RSA	2014	Sher Singh Vs Puneet Goyal	Vide order Dated 28.10.2014 passed by Hon'ble Mr. Justice Sh Surinder Gupta, Judge, Punjab & Haryana High Court Chandigarh

11	Execution	HRPL020003152013	17.09.2013	Girraj vs Bhoop Singh	Awaiting Further Order from Hon'ble High Court	RSA-5731 of 2014	RSA	2014	Bhoop Singh Vs Girraj	Vide order Dated 22.01.2015 passed by Hon'ble Mr. Justice Sh Fateh Deep Singh, Judge, Punjab & Haryana High Court Chandigarh	
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Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Sh. Pracheta Singh, JMIC, PALWAL											
12	Execution	HRPL020003272013	05/03/13	Bijender Vs Sukhbir	Pending for 22.01.2020; Awaiting Order	RSA-5032 of 2015	RSA	2015	Sukhbir Vs bijender	Vide order dated 11.01.2016 passed by Hon'ble Mr. Justice Sh. Paramjeet Singh Dhaliwal, Judge, Punjab & Haryana, High Court, Chandigarh.	
13	Civil Misc	HRPL020002912013	20.08.2011	Dhan Singh Vs Udai Singh	Pending for Awaiting Order	CM-4520-CII in CR No.469 of 2019	CM	05/03/19	Udai Singh Vs Dhan Singh	Vide order dated 05.03.2019 passed by Hon'ble Mr. Justice Sh. Avneesh Jhingan, Judge, Punjab & Haryana, High Court, Chandigarh.	
14	CIVIL SUIT	HRPL020012462013	04/12/13	Gurudutt Vs Naresh	Pending for 22.01.2020; Awaiting Order	SAO 110 of 2017	SAO	18.12.2017	Gurudutt Vs Naresh	Vide order dated 18.12.2017 passed by Hon'ble Mr. Justice Sh. Raj Mohan Singh, Judge, Punjab & Haryana, High Court, Chandigarh.	
15	Execution	HRPL020004142013	17.12.2013	Punit Goyal Vs Kishan Chand	Pending for Awaiting Order	RSA 377 of 2014 and RSA 988 of 2014	RSA	28.10.2014	Kishan Chand Vs Puneet Goyal , Sher Singh Vs Puneet Goyal	Vide order dated 28.10.2014 passed by Hon'ble Mr. Justice Sh. Surinder Gupta, Judge, Punjab & Haryana, High Court, Chandigarh.	
16	Execution	HRPL020006432014	26.04.2014	Lalman Vs Jawahar Singh	Pending for 14.01.2020; Awaiting Order	RSA 2915 of 2014	RSA	2014	Jawahar Singh Vs Lalman	Vide order dated 17.12.2015 passed by Hon'ble Mr. Justice Sh. K. Kannan, Judge, Punjab & Haryana, High Court, Chandigarh.	

17	Execution	HRPL020007802014	28.08.2014	Bijender Vs Girraj	Pending for 14.01.2020; Awaiting Order	CRR 5965 of 2018	CR	24.09.2018	Girraj Vs Bijender	Vide order dated 24.09.2018 passed by Hon'ble Mr. Justice Sh. Harinder Singh Siddhu, Judge, Punjab & Haryana, High Court, Chandigarh.
18	Execution	HRPL020000922011	24.01.2011	Maya Devi Vs Puran Singh	Pending for Awaiting Order	CM/26/2019	Civil Misc	30.05.2019	Gulab Vs Maya	Vide order dated 30.05.2019 passed by Ms Karuna Sharma, ADJ, Palwal.
Name of the Officer : Sh.Gulshan Verma , JMIC, Palwal										
19	COMI	HRPL03-001845-2013	03/09/13	Kamlesh Vs Jeet Pal	Awaiting Further Order from Hon'ble High Court;	Criminal Misc-M 2914	CrI. Misc.	2017	Kamlesh Vs Jeet Pal @ Jeetram and Ors	Final order stayed vide order dated 30.01.2017 passed by Hon'ble Mr. Justice Inderjeet Singh, Judge, Punjab and Haryana High Court, Chandigarh
Name of the Officer : Sh. Gaurang Sharma , CJ(JD), Palwal										
20	Civil Suit	HRPL02-000269-2011	15.09.2011	Bhajan Lal Vs. Anand Jiwan	Awaiting further order from Hon'ble High Court; fixed for 28.01.2020	1278/11	RSA	2011	Anand Jiwan & Ors. Vs. Rajpal & Ors.	Vide order dated 01.09.2014 passed by Hon'ble Mr. Justice Rajesh Bindal, Judge, Punjab and Haryana High Court, Chandigarh
21	Execution	HRPL020005792014	26.05.2014	Mahender Vs Leheru	Awaiting further order from Hon'ble High Court;	2398	RSA	2014	Leheru Vs Mahender	Vide order dated 02.02.2015 passed by Hon'ble Mr. Justice Sh. Jaswant Singh, Judge, Punjab and Haryana High Court, Chandigarh
22	Complaint	HRPL030011752014	18.02.2014	Ved Parkash Vs Nandi	Awaiting further order from Hon'ble High Court; fixed for 09.03.2020	6768	CRM-M	2018	Nandi @ Jagdish Vs State of Haryana	Vide order dated 13.03.2018 passed by Hon'ble Mr. Justice Sh Mahavir Singh Sindhu, Judge, Punjab and Haryana High Court, Chandigarh
23	Complaint	HRPL020010782014	17.07.2014	Ombati Vs Shyambir	Awaiting further order from Hon'ble High Court; fixed for 3.03.2020.	45360	CRM-M	2016	Shyambir @ Satbir and Others Vs. State of Haryana and Others	Vide order dated 07.07.2017 passed by Hon'ble Justice Mrs. Anita Chaudhary, Judge, Punjab and Haryana High Court, Chandigarh
24	Criminal Complaint	HRPL03-002258-2014	23.12.2014	Karan Singh Vs Sanjeev Aggarwal	Awaiting further order from Hon'ble High Court; fixed for 16.03.2020	14814	CRM-M	2016	Sanjeev Aggarwal vs State of Haryana	Vide order dated 02.05.2016 passed by Hon'ble Mr. Justice Inderjit Singh, Judge, Pb.& Hr. High Court, Chandigarh.

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Name of the Officer : Mrs. Meenu, ACJ(SD)- cum- SDJM, Hathin											
25	Execution	HRPLB0-000148-2013	05/02/13	Bhim Singh Vs Sukh Ram	Awaiting Further Order from Hon'ble High Court	RSA 4578 of 2015	RSA	2015	Sukhram Vs Bhim Singh	Vide order dated 27.01.2016 passed by Hon'ble Mr Justice Sh. Surinder Gupta, Judge, Pb.& Hr. High Court, Chandigarh	
26	Execution	HRPLB00001132014	05/08/14	Fazzar Khan Vs Puran	Awaiting Further Order from Hon'ble High Court	CM-1224-CII-2019 in CR 3394 of 2014	CM	2014	Puran vs Fazzar Khan	Vide order dated 31.01.2019 passed by Hon'ble Mr Justice Sh. Haripal Verma, Judge, Pb.& Hr. High Court, Chandigarh	
27	IPC	HRPLB10000972013	19.10.2013	State Vs Mahesh	Awaiting Further Order from Hon'ble High Court	CRM 5859 of 2018	CRM	2013	Shish Ram ors Vs State	Vide order dated 17.04.2018 passed by Hon'ble Mr Justice Sh. Augustine George Masih, Judge, Pb.& Hr. High Court, Chandigarh	
Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
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Name of the Officer : Sh Ashok Kumar-II, ACJ(SD)- cum- SDJM, Hodal											
28	COMI	HRPLA1-000120-2013	25.01.2013	Rachna Vs. Asha	Awaiting Further Order from Hon'ble High Court	CRM-M-44203 of 2015	CRM-M	2015	Rachna Vs Asha @ Kallo etc	Vide order dated 19.02.2016 passed by Hon'ble Mr Justice Naresh Kumar Sanghi, Judge, Pb.& Hr. High Court, Chandigarh	
29	COMI	HRPLA10000012014	16.01.2014	Rambati Vs Bhushan	Awaiting Further Order from Hon'ble High Court	CRM-M-33197 of 2016	CRM-M	2016	Bhushan etc Vs Rambati	Vide order dated 19.09.2016 passed by Hon'ble Justice Ritu Bahri, Judge, Pb.& Hr. High Court, Chandigarh	

30	Execution	HRPLA00001392013	30.05.2013	Girraj Kishore Vs Khushal	Awaiting Further Order from Hon'ble High Court	RSA-1411-2013(O&M)	RSA	2013	Raghuvender Singh Vs Girraj Kishore and Ors	Vide order dated 09.04.2013 passed by Hon'ble Mr. Justice, Sh Nawab Singh, Judge, Pb.& Hr. High Court, Chandigarh		
31	CM	HRPLA00006332013	13.09.2013	Raghubir Vs Khemi	Awaiting Further Order from Hon'ble High Court	RSA-996-2015(O&M)	RSA	2015 and 2009	Raghubir Singh Vs Khemi	Vide order dated 14.07.2015 passed by Hon'ble Mrs. Justice, Ritu Bahri, Judge, Pb.& Hr. High Court, Chandigarh		
32	CS	HRPLA00001742013	29.10.2013	Vijender Vs Raghuraj	Awaiting Further Order from Hon'ble High Court	CR-8520 of 2016	CR	2016	Vijender Tanwar@Birender Vs Raghuraj Singh And ors	Vide order dated 18.03.2017 passed by Hon'ble Mr. Justice, Sh Shekhar Dhawan, Judge, Pb.& Hr. High Court, Chandigarh		
33	Civil Misc.	HRPLA00007912014	29.09.2014	Lala Ram Vs Inder	Sh.Ashok Kumar-II SDJM, Hodal	CR 8483	Civil Revision	2016	Sunder Vs Lala Ram	Vide order dated 15.12.2016 passed by Hon'ble Mr. Justice Raj Mohan Singh, Judge, Pb & Haryana High Court, Chandigarh		
34	CM	HRPLA00000242012	26.05.2012	Raghubri Vs Jhamman lal	Sh.Ashok Kumar-II SDJM, Hodal	CM N.13174-C-2019 and CM 13175-C-2019 in RSA 4330 -2015	RSA	2015	Jamman Lal Vs Raghuvir Singh	Vide order dated 23.10.2019 passed by Hon'ble Mrs. Justice Ritu Bahri, Judge, Punjab & Haryana High Court, Chandigarh		
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Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks	
	Name of the Officer : Dr. Mohini, CJ(JD)-cum-JMIC, Hodal											

35	CIVIL SUIT	HRPLA00004452014	01/07/14	Harbheji Vs Nanak Chand	Awaiting Hon'ble High court order	7739	CR	2016	Sewak Ram and another Vs Nanak Chand and others	Vide order dated 20.02.2017 passed by Hon'ble Mr. Justice Sh. Jaspal Singh, Judge,Pb and Hr. High Court, Chandigarh
36	Execution	HRPLA00002882013	24.12.2013	Amar Singh Vs Amarjeet	Awaiting Hon'ble High court order	2544	RSA	2015	Amarjeet Vs Amar Singh	Vide order dated 22.09.2015 passed by Hon'ble Mr. Justice Sh. Amit Rawal, Judge, Pb and Hr. High Court, Chandigarh
37	Execution	HRPLA00002192014	15.07.2014	Vijay Kumar Vs Prem Chand	Awaiting Hon'ble High court order	6380	RSA	2016	Balbir Vs Vijay Etc	Vide order dated 12.12.2016 passed by Hon'ble Mr. Justice Raj Mohan Singh, Judge, Pb and Hr. High Court, Chandigarh
38	Execution	HRPLA00007852014	18.02.2014	Dharmender Singh Vs SKM Builders	Awaiting Hon'ble High court order	CM-7385-C of 2014	CM	2014	SKM Builders Vs Dharmender	Vide order dated 19.01.2016 passed by Hon'ble Mr. Justice Sh Surinder Gupta, Judge, Pb and Hr. High Court, Chandigarh

PALWAL SESSIONS DIVISION

10 Years old Stayed Cases (December 2019)

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Sh. Sukhpreet Singh, Civil Judge (Sr. Divn.)/ACJM Palwal											
1	EXE	HRPL020000122007	04/12/07	Rati Chand Vs. Narain Dass Pending for 13.01.2020	Awaiting order from Hon'ble Supreme Court of India	2835-2836 of 2011	Civil Appeal	2011	Lajja Ram Vs. Ratichand	Vide Order dated 01.04.2013 passed by Hon'ble Mr. Justice Anil R Dave and Sh. Vikramjit Sen, Judge, Hon'ble Supreme Court of India in Civil Appeal no.2835-2836 of 2011.	
2	IPC	HRPL030001112009	005.10.2009	State Vs. R.D. Sharma pending for 27.03.2020	Awaiting order from Hon'ble High Court	CRM 24726 of 2015 and CRM-M-30286 of 2009	CrI. Misc.	2015 and 2009	Mukul Baweja & others Vs. State of Haryana	Vide Order dated 11.08.2015 passed by Hon'ble Mr. Justice Hari Pal Verma, Judge, Pb. & Hr. High Court Chandigarh in CRM no. 24726 of 2015 in CRM-M-30286 of 2009	
Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Sh. Rajesh Yadav, CJM, Palwal											
3	Criminal	HRPL03000302008	25/03/08	State Vs. Ajit	Pw's/ Awaiting further orders.	CRM-No. 1562 of 2009	Criminal	2009	Ajit Vs. State	Vide order dated 19.01.2009 by Hon'ble Justice Mr. S. S. Saron, Judge, Pb & Hr. High Court, Chandigarh	

Name of the Officer : Sh. Pracheta Singh, JMIC, PALWAL										
4	Execution Petition	HRPL02-000463-2018	13/09/2007	Bodhraj Vs Executive Officer	12.03.2020 : Awaiting Orders from Appellate Sessions Court	CA/59/19	CA	11/03/19	Karambir Vs Bodhram	Vide order dated 11.03.2019 passed by Sh. Devender Singh, Ld. Addl. District Judge, Palwal.
Name of the Officer : Sh. Gaurang Sharma , CJ(JD), Palwal										
5	Execution	HRPL02-000016-2006	23.02.2006	Chattar VS Richpal	Fixed for 17.02.2020 for awaiting further order from Hon'ble High Court	2094/05	RSA	2005	Mangu ram Vs. Kamlesh	Vide order dated 30.05.2005 passed by Hon'ble Mr. Justice Ashutosh Mohunta, Judge, Punjab and Haryana High Court, Chandigarh
6	Execution	HRPL02-000148-2008	06/12/08	M/S Sant Gopal Vs. F.C.I.	Awaiting further order from Hon'ble High Court; fixed for 27.01.2020	363/09	RSA	2009	Food Corporation of India Vs. M/S Sant Gopal	Vide order dated 24.04.2012 passed by Hon'ble Mr. Justice Jaswant Singh, Judge, Punjab and Haryana High Court, Chandigarh
Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.				
Name of the Officer : Sh. Manish Kumar, JMIC, Hathin										
7	Declaration	HRPLB00002082018	20.02.2008	Sahib Ram Vs Har Narain	Awaiting further order from Hon'ble High Court Chandigarh	2704	CR	2018	Har Narain Vs Sahib Ram	Vide order dated 4/09/2018 passed by Hon'ble Mr. Justice Sh.Deepak Sibal Judge, Pb.& Haryana High Court, Chandigarh.

Name of the Officer : Sh. Ashok Kumar -II, Addl. Civil Judge (Sr. Divn.) -cum-SDJM, Hodal										
8	EXE	HRPLA0-000091-2009	02/04/09	Sumer Singh etc Vs M/s Kewal sons	Awaiting Further Order from Hon'ble High Court	110	RSA	2009	Kewal Sons Firm Vs. Sumer Singh etc	Vide order dated 16.11.2009 passed by Hon'ble Mr Justice ,Ajay Tiwari Judge, Pb.& Hr. High Court, Chandigarh
9	CS	HRPLA00000452009	15.06.2009	Bijender Vs Partap	Awaiting Further Order from Hon'ble Supreme Court of India	SLA-19920-2019	SLA	2019	Partap Vs Bijender	Vide order dated 28.08.2019 passed by Coram of Hon'ble Mr. Justice Sh.Deepak Gupta and Hon'ble Mr. Justice Sh Aniruddha Bose, Judge, Supreme Court of India.
10	CS	HRPLA0-000041-2009	06/11/09	Jagdish Vs Jagan	Awaiting Further Order from Hon'ble High Court	175	Civil Revision	2017	Jagdish Vs. Jagan Lal etc	Vide order dated 16.01.2017 passed by Hon'ble Mrs. Justice, Daya Chaudhary, Judge, Pb.& Hr. High Court, Chandigarh
Name of the Officer : Dr. Mohini, CJ(JD)-cum-JMIC, Hodal										
11	CIVIL SUIT	HRPLA0-000374-2012	31.01.2008	Naresh vs Nirottam	Awaiting Hon'ble High court order	5	S.A.O.	2017	Naresh vs Nirottam	Stayed vide order dated 08.02.2017 passed by Hon'ble Mr. Justice Jaspal Singh, Judge, Pb and Hr. High Court, Chandigarh
12	CIVIL SUIT	HRPLA0-000118-2009	26.11.2009	Satish Kumar vs State of Haryana	Awaiting Hon'ble High court order	97	S.A.O.	2016	Lala Ram vs Satish	Vide order dated 11.01.2017 passed by Hon'ble Mr. Justice Jaspal Singh, Judge,Pb and Hr. High Court, Chandigarh

PALWAL SESSIONS DIVISION

15 Years old Stayed Cases (December 2019)

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
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Name of the Officer : Sh. Pracheta Singh , CJ(JD), Palwal											
1	CrI. Complaint	HRPL03-000010-2004	20/05/04	Manish Vs. Wazir	Awaiting Hon'ble Pb. & Hr. High Court Order	CRM-M-4667 of 2016	CrI. Misc.	19/02/16	Dr. Rajesh Kumar Vs. Manish etc	19.02.2016 passed by Hon'ble Mr. Justice Fateh Deep Singh, Pb & Hr. High Court, Chandigarh	
Name of the Officer : Sh. Gaurang Sharma , CJ(JD), Palwal											
2	Execution	HRPL02-000003-2003	26.03.2003	Badri Parsad Vs. Chhanga	Fixed for 04.02.2020 for awaiting further order from Hon'ble High Court	3602/03	RSA	2003	Mohd. Juber & Ors Vs. Badri Parshad & Ors.	Vide order dated 21.03.2013 passed by Hon'ble Mr. Justice Sh. Rajan Gupta, Judge Punjab and Haryana High Court Chandigarh	
Name of the Officer : Sh Ashok Kumar-II, ACJ(SD)- cum- SDJM, Hodal											
3	Civil Suit	HRPLAO-000001-2003	25.01.2003	Ramesh Vs Bhim	Awaiting Further Order from Hon'ble High Court	2715	Civil Revision	2011	Jagdish Vs Ramesh	Vide order dt. 01.06.2011 passed by Hon'ble Mr. Justice Rakesh Kumar Jain, Judge, Pb & Hr. High Court, Chandigarh	

PALWAL SESSIONS DIVISION

20 Years old Stayed Cases (December 2019)

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Name of the Officer : Sh. Vimal Kumar, ASJ, Palwal											
1	Civil Appeal	HRPL010032382018	27.07.1990	Hukam Chand Vs Phool Chand	Awaiting order from Hon'ble Supreme Court of India	SLP(C) 023166 of 2019	SLP(C)	23.09.2019	Phool Chand Vs Hukam Chand	Vide order dated 11.09.2019 passed by Hon'ble Justice Ms. Indu Malhotra & Hon'ble Mr. Justice R.Subhash Reddy, Judge, Hon'ble Supreme Court of India	
2											
3											
4											
5											

Sd/-
District & Sessions Judge,
Palwal

